

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CRI-12-2020

Narayan G. Waingankarm ... Petitioner.

Versus

Laxmi N. Waingankar ... Respondent.

Shri Jatin Ramaiya, Advocate for the Petitioner.

Shri R. Gawas, Advocate for the Respondent.

Coram : Nutan D. Sardesai. J.

Dated : 7th July, 2020

P.C.:

Shri R. Gawas, learned Advocate submits that he has instructions to appear on behalf of the respondent. The interim order which was allowed till the returnable date on 03.07.2020 shall stand extended till further orders.

2. Shri Jatin Ramaiya, learned Advocate to pay some maintenance to the respondent in which respect he seeks time

to take appropriate instructions in the matter.

3. Stands over for reply and at the instance of Shri Ramaiya, learned Advocate on 16.07.2020.

Nutan D. Sardesai, J.

MF/-